

Complex, Vasant Vihar, New Delhi, knowing well that the main cable for electricity connection had not been laid by Delhi Vidyut Board till date;

(b) if so, the circumstances under which the licence fee is being charged without providing this basic amenity; and

(c) the action taken by the Government to award relief to such shopkeepers who are being compelled to pay licence fee without this basic amenity?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Basic amenities like internal electrical installation, water supply at common place like toilets have been provided by CPWD. It is a fact that the main cable has not been laid by DVB but a substation of DVB is in operation just adjacement to the shopping complex and shopkeepers have to apply to DVB individually for electricity connection. Further assistance as required will be extended by CPWD as per prevailing Rules and Regulations. The shops were allotted through open tender and it is presumed that the tenderers had visited the site and become aware of the amenities provided therein, before sending their bids.

(b) and (c) Does not arise in view of (a) above.

Transfer of Railway Lines

1907. SHRI SURESH WARPUDKAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether any request has been received by the Government for transfer of Railway lines in Marathwada Region from the South Central Railway to Central Railway; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) Government has decided to set up a Divisional Office at Pune. The territorial re-adjustments between Zones and Divisions have not yet been finalised.

[Translation]

Construction of Over-Bridges in UP

1908. SHRI ADITYANATH : Will the Minister of RAILWAYS be pleased to state :

(a) the details of road over-bridges which are under construction in Uttar Pradesh;

(b) whether there is any proposal under consideration of the Government to construct more such bridges in Uttar Pradesh;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The following Road Over Bridges (ROB) are under construction on cost sharing basis.

Name of Work	Present Status
1	2
1. ROB at Sultanpur in lieu of level crossing (LC) No. 34-B at Km. 58/15-16.	The progress of work in Railway's portion is 30% and that of approaches is 90%. Work held up as State Govt. has not acquired land since there is a Court case.
2. ROB at Subedarganj in lieu of LC No. 12/Spl at Km. 827/26-27.	The progress in Railway's portion is 88% and State Government portion is 5%.
3. ROB at Hardoi in lieu of LC No. 279-B at Km. 171.	Railway's portion of work completed. Progress on approaches is 65%.
4. ROB at Etawah in lieu of LC No. 29-A at Km. 1158/9-11.	The progress in Railway's portion is 93% and in State Government's portion is 5%.
5. ROB at Partapur in lieu of LC No. 21-A at Km. 59/6-7.	The progress in Railway's portion is 50% and in State Government's portion is 35%.

1	2
6. ROB at Aligarh in lieu of LC No. 109/A at Km. 1325/35-37.	The progress in State Government's portion is 20%. The tender for Railway's portion is under finalisation.
7. ROB at Sakotitanda in lieu of LC No. 40-B at Km. 91/8-9.	Profile sketch for Railway's portion approved. The work on approaches has not been started by State Govt. as land acquisition is in progress.
8. ROB at Hathras in lieu of LC No. 95-A at Km. 1296/29-31.	Estimate sanctioned. Profile sketch for Railway's portion is under approval. The work on approaches is started by State Govt.
9. Road Under Bridge at Ghaziabad in lieu of LC No. 154-C at Km. 18/12-14.	The progress in Railway's portion is 5% and progress on approaches is 10%.
10. ROB at Kanpur in lieu of LC No. 79-D at Km. 1016/10-11.	The work has been included in Railway's Works Programme 98-99. The profile sketch is under approval.
11. ROB between Badshah Nagar-Malhaur station	Estimate under process.
12. ROB at Kanpur near Eye Hospital.	State Govt. yet to accept Detailed Estimate and plan for approaches.
13. ROB between stations Daliganj and Badhsah Nagar .	General Arrangement Drawing is being prepared.
14. ROB in Mohibulla Yard .	General Arrangement Drawing finalised from Railway side.
15. ROB near Rampur on NH.	Revised General Arrangement under preparation with State PWD.
16. ROB in lieu of LC. 1 (Spl) at Km. 188 near Rampur .	Revised General Arrangement drawing under preparation.
17. ROB at Iradatganj in lieu of LC No. 430/A at Km. 1341/4-5 on Jabalpur-Allahabad section approved in Works Programme of 1998-99.	Ministry of Surface Transport to approve General Arrangement Drawing and State Govt. to complete certain formalities.

(b) Yes, Sir.

(c) and (d) These works have been processed for approval in the Supplementary Budget of 1998-1999.

1. ROB at **Bareilly** on **Bareilly-Badaun** Road in lieu of LC No. 358 Spl and 250A
2. ROB at **Sirsa Mandi-Allahabad** in lieu of LC No. 25-B
3. ROB at **Devaria Sadar City** between **Devaria Sadar** and **Noonkhar** stations in lieu of LC No. 129-A.

ROBs at following places are being examined for inclusion in the ensuing Works Programmes.

- (i) ROB at **Hapur**
- (ii) ROB at **Najibabad**

(iii) ROB at **Rampur** – on **Moradabad-Lucknow** section at LC No. 484-A

(iv) ROB at **Rampur** – on **Moradabad-Lucknow** section on LC No. 403-A

(v) ROB at **Barabanki** on **Lucknow-Faizabad** route in lieu of LC No. 180-A

(vi) ROB between **Gazipur** and **Gazipur Ghat** stations in lieu of LC No. 24-A

(vii) ROB at **Maduahadih** station of **Varanasi** in lieu of LC No. 3

(viii) ROB at **Jajua** on **Jhansi-Delhi** section at Km. 1321/1-2

(ix) ROB at **Orai** in lieu of LC No. 182/B at Km. 1240/13-14 State Govt. yet to fulfil certain preliminary pre-requisites.